NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

:397/398

S.No. Name (in Capital)

Represented by

Signature

FOR TK B haskay

iounsel for

Shwetha Vasudevan Au Kumay Pathola

Counsulv Reslondab

ORDER

Counsels representing both parties are present. Both the counsels prayed time for reporting on the settlement talks which are in progress. At request time extended. Put up on 11.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)